

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 4588 of 2021

Md. Aftab Hussain @ Raja **Petitioner**
Versus
The State of Jharkhand **Opposite Party**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Talat Parween, Advocate
For the State : Mr. Bhola Nath Ojha, A.P.P.

03/08.09.2021 There appears to be a typographical error so far as the order of the anticipatory bail application is concerned, as A.B.A. No. 4588 of 2021 has wrongly been typed as A.B.A. No. 4588 of 2020.

Accordingly, in the cause title of the order dated 01.09.2021, A.B.A. No. 4588 of 2020 shall now be read as "A.B.A. No. 4588 of 2021".

(Rongon Mukhopadhyay, J.)

Umesh/-